

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 129

IA No. 210/2022, CA Nos. 58/2018, 59/2018, 60/2018, 441/2018, 1076/2024,
80/2024
in
CP (IB) No. 68/Chd/Pb/2017
(Admitted)

IN THE MATTER OF:

Singhania International Ltd.

...Petitioner

Vs.

Assem Ispat Pvt. Ltd.

...Respondent

Under Section: 9, 54(1), Section 43(1) r/w Sec 44(1), Sec 45(1), Sec 66(1), Sec 71(9), 73(4), 66(1), 60(5), IBC 2016,

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 01.07.2024.

Sd/-

Court Officer

Preeti
06.06.2024